

**THE NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Company Appeal (AT) (Insolvency) No.384/2018**  
**(F.No.11/07/2018/ NCLAT/UR/600)**

**In the matter of:**

Apogee Manufacturing Pvt. Ltd. .... Appellant

Versus

Hari Kishan Sharma & Ors. .... Respondents

Appearance: Mr. Hiresh Choudhary, Advocate for the Appellant.

**23.07.2018**

Learned counsel appearing for the Appellant submitted that he is ready to file the fresh copy of the Memo of Appeal, so one day's time may be given.

Put up again on 24.07.2018 before the Registrar Court.

(Abni Ranjan Kumar Sinha)  
Registrar

Dictated and corrected by me.

(Abni Ranjan Kumar Sinha)  
Registrar